

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)

TIS HAZARI COURTS: DELHI

ORDER

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for Special Lok-Adalat to be held on 13.07.2024 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Desig.	Place of present posting	Mobile No.
1	Rahul Saini EC: 95682908	Peon	Sh. Anuj Kumar Singh, Ld. ACMM-02, Central, THC	9990444337
2	Rohit EC: 36735288	Peon	Sh. Sahil Gupta, Ld. Civil Judge-07, Central, THC	8570919282
3	Pawan Kumar EC: 44836723	Peon	Sh. Balwinder Singh, Ld. ASJ FTSC (POCSO), Central, TH	9812566539
4	Hari Om EC: 22039138	Peon	Sh. Rajesh Kumar, Ld. ASJ (SC-POCSO), Central, THC	8059969709
5	Sunita Dua EC : 43933693	Peon	Nazarat Branch, Central, THC	9210070837
6	Akshay EC: 82248622	Peon	General Branch, Central, THC	9650830517
7	Amit EC: 16051804	Peon	Office Pool, Admn.III, Central, THC	8930359823
8	Parveen Dayma EC: 25832344	Peon	Office Pool, Admn.III, Central, THC	9811232387

(Sanajy Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

41598 - 418608
No. _____ Admn-III/HQs/Delhi/2024

Dated, Delhi the _____/_____/2024

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

Administrative Officer (Judicial),
Admn.III, Central Tis Hazari Courts, Delhi